

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:6111  
ANSWERED ON:27.04.2001  
MODERN FOOD INDUSTRIES LTD.  
AJAY CHAKRABORTY;MAHBOOB ZAHEDI

**Will the Minister of FINANCE be pleased to state:**

- (a) whether after buying Modern Food Industries Ltd. the Hindustan Lever Ltd. has registered itself with BIFR as a sick company;
- (b) if so, the net worth of MFIL and the loss incurred in the last financial year; and
- (c) the steps taken by BIFR for revival of this sick industry?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL):

- (a) No, Sir. M/s. Modern Food Industries (India) Ltd. has only filed a reference for registration as a sick company on 16th April 2001 under Sick Industrial Companies (Special Provisions) Act, 1985, which is still under consideration of the Board for Industrial & Financial Reconstruction (BIFR).
- (b) As on 31.12.2000, the net worth of the company and the accumulated losses were Rs. 3301.42 lacs and Rs. 4704.77 lacs respectively.
- (c) BIFR initiates steps for revival only in the case of unit registered as sick under the provisions of Sick Industrial Companies (Special Provisions) Act, 1985.